

27

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/211/IB/2018  
PETITION NUMBER : CP/540/IB/2017  
NAME OF THE TRANSFEROR : LAKSHMI VILAS BANK LTD  
NAME OF THE TRANSFERRE : ORCHID PHARMA LTD  
UNDER SECTION : 30(6)

S.No. Name (in Capital) Represented by Signature

Ganav Gupta  
Edward Jones

Counsel for  
Applicant

Edo

ORDER

Counsel for RP present and made submissions regarding the resolution plan sought to be approved. Heard. **Order is reserved.**

-54-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-54-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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